

31. 18.12.2018 Pursuant to the suggestion made by the Collector, Notification is issued on 16.12.2018. In view of the reply, learned counsel for the petitioner requests for time.

List this matter on 21st of December, 2018.

.....
(K.S. Jhaveri)
Chief Justice

.....
(Biswanath Rath)
Judge